

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-89/1998/1488/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Siddhartha Pratim Moitra,  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated Guwahati, the 15<sup>th</sup> March, 2018

Sub:- **Casual Leave.**

Ref:- Your letter No. DJK/1551/E, dtd. 13.03.2018

Sir,

With reference to the above, I am directed to inform you that,  
your prayer for Casual Leave on ~~14~~ 13.03.2018 has been granted/rejected.

Yours faithfully,

*(Signature)* 15/3/18.

**JOINT REGISTRAR (VIGILANCE)**

*(Signature)*  
13/03/18